

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.NO.417/2004

Thursday this the 26th day of May, 2005

CORAM

HON'BLE MR. N.RAMAKRISHNAN, ADMINSTRATIVE MEMBER

M.C.Koyamma, S/o M.Sayed,
aged 51 years,
Head Constable,
HC No.133,
Special Branch Lakshadweep Police,
Cochin.3.(now on transfer to Amini Island).Applicant

(By Advocate Mr.V.B.Harinarayanan (rep. by Ms. Viji)

V.

1. Union of India, represented by the Administrator,
Union Territory of Lakshadweep,
Secretariat, Kavaratti.682555.
2. The Secretary,
Administration of Union Territory of
Lakshadweep, Kavaratti.
3. The Superintendent of Police,
Union Territory of Lakshadweep,
Kavaratti.
4. Sub Inspector,
Special Brnach Unit,
Lakshadweep Office,
Cochin.3.Respondents

(By Advocate Mr.P.R.Ramachandra Menon)

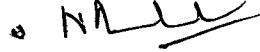
The application having been heard on 26.5.2005, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

When the application came up for final hearing, learned counsel for the applicant submitted that the application is not pressed. Hence the application is closed as not pressed. No costs.

Dated the 26th day of May, 2005


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

S.